

Name of the Corporate Debtor: M/s Oswal Overseas Limited; Date of Commencement of CIRP: 08.06.2026; List of Creditors as on:15.07.2026

Annexure-6

Summary of List of Operational Creditors (Employees)

Sr. No.	Name of Authorised Representative, if any	Name of Employee	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Whether under period of twelve months preceding the liquidation commencement date	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Amount of any mutual credit, debts etc. -may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. -may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)										
1	NA	Anil Kumar		1,20,000	Form D received-Clarification undertaken; claimant subsequently expressly withdrew claim by letter/email owing to full and final settlement											Included in List – Status: Claim Withdrawn; Nil admitted/current outstanding for purposes of present List
Total				1,20,000			No	-	No	-	-	-	-	-	-	-